NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1200/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017

NAME OF THE PARTIES:

Ganpati Chemicals & Minerals

V/s.

Jejani Pulp Paper Mills Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER T.C.P.No. 1200/I&BC/NCLT/MB/MAH/2017

- 1. None present from the side of the Petitioner/Creditor.
- The matter is transferred from the Hon'ble High Court of Bombay pertaining to the provisions of Section 433(e) of the Companies Act, 1956. Form No. 5 is filed on 12th July, 2017.
- 3. Registry is directed to issue Notice about the next date of hearing. To be listed for hearing on **18.08.2017**.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 19.07.2017